# CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH; JODHPUR

## Original Application Nos.254/2009

Date of decision: 16.02.2010

Hon'ble Mr. Justice Syed Md Mahfooz Alam, Judicial Member.

Hon'ble Dr. K.S.Sugathan, Administrative Member.

Ghisu Khan, S/o Shri Chand Khan, aged about 61 years, resident of Bharat Colony, Ship House, Anand Villa Gali, Paota, Jodhpur, last employed on the post of Staff Car Driver in the Office of the Central Administrative Tribunal, Jodhpur Bench, near Rajasthan High Court, Jodhpur.

: Applicant.

Rep. By Mr. A.K. Kaushik, : Counsel for the applicant.

#### **Versus**

- 1. Union of India through the Secretary to Govt. of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, North Block, New Delhi 110 001.
- 2. The Pay & Accounts officer, Central Administrative Tribunal, C-1 Hutments, Dalhousie Road, New Delhi 110 001.
- 3. Central Administrative Tribunal, Principal Bench, 61/35, Copernicus Marg, New Delhi, through its Principal Registrar.

: Respondents.

Mr. Lokesh Mathur proxy counsel for

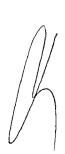
Mr. Vinit Mathur,

: Counsel for the respondents.

#### ORDER

### Per Dr. K. S. Sugathan, Administrative Member.

When the matter was taken up today, the counsel for applicant submitted that relief claimed by the applicant has since been granted by the respondents by order dated 03.02.2010, issued by the Pay & Accounts Office, Central Administrative Tribunal, M/o Personnel Public Grievances and Pensions, New Delhi. A copy of the said order has been produced by the counsel for the applicant.



2. In view of the above submission, the O.A becomes infructuous.

The O.A is therefore dismissed as having become infructuous.

{Dr. K.S. Sugathan }
Administrative Member.

{ Justice S.M.M. Alam } Judicial Member.

विनांक / 7-121 के आवेशानुसार मेरी उपस्थिति में हिनांक १/४ डि को थाल- ।। व ।।। नव विक् नव ।

अनुष्यम् अधिकारी कोन्द्रीय प्रशासिक अधिकरण फोधपुर न्यायपीठ, जोलपुर

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